

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.10.2021

ORDER NO. 136 of 2021

Hon'ble President is pleased to partially modify the roster order no. 126 of 2021 for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 11.10.2021 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Appeal No. 70537 and 70592 of 2018 M/s. Express Engineers and Spares Pvt. Ltd. & Sh. Naresh Kumar Gupta, Director vs. C.C.E. & S.T., Ghaziabad

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar